

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 300 OF 2018 &
IA NOS. 1247, 1248, 1251, 1326, 1320, 1508, 1559 & 1891 of 2018 &
IA No. 90 of 2019**

Dated: 27th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

M/s Jay Madhok Energy Private Limited ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Shah
Mr. Shubhendu Kaushik

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for R-1

Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Meghna Sengupta
Mr. Telma Raju for R-2

ORDER

As requested by the learned counsel for both parties, list the matter for hearing on **10.07.2019**.

**(B.N. Talukdar)
Technical Member (P&NG)**

Ts/js

**(Justice Manjula Chellur)
Chairperson**